

(ग) अधोध्या टेक्स्टाइल मिल्स से स्थानांतरण होने पर कर्मचारियों की तैनाती के बाद नियुक्त किये गये कुछ कर्मचारियों को निगम में निर्धारित वेतनमान दिये गये हैं। उन्हें कोई अतिरिक्त सुविधाएं नहीं दी गई है।

(घ) प्रश्न नहीं उठता।

Number of Air Hostesses in Indian Airlines belonging to S.C. and S.T.

2437. SHRI K. RAMAMURTHY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the number of air hostesses, Statewise, belonging to Scheduled Castes and Scheduled Tribes separately who are employed in the Indian Airlines?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): The requisite information is as under:

State	Number of air hostesses belonging to—	
	Scheduled Castes	Scheduled Tribes
(1) Andhra Pradesh	5	..
(2) Meghalaya	6
(3) Assam . . .	3	1
(4) West Bengal . . .	10	13
(5) Himachal Pradesh	1	1
(6) Madhya Pradesh	1	1
(7) Maharashtra	15	3
(8) Punjab . . .	2	..
(9) Tamil Nadu	2
(10) Uttar Pradesh . . .	1	..
(11) Delhi . . .	7	..
(12) Mizoram	2
(13) Gujarat . . .	2	..
(14) Karnataka . . .	1	..
	48	29

12.33 hrs.

MR. SPEAKER: Now, papers to be laid on the Table.

SHRI VASANT SATHE (Akola): Sir, what about the matter which I wanted to raise

MR. SPEAKER: Just now I have got your paper—half-an-hour back I have got your paper. I will allow you some time after the papers have been laid. But it will be a very bad precedent. Anybody can send me a paper tomorrow and want to discuss without any notice and it will create a problem. Therefore, to buy peace I will allow you. But there is nobody to answer. Only tomorrow I can allow you by giving notice to the Minister today. But if you want to raise it today, it will be a bad precedent.

(Interruptions)

MR. SPEAKER: I need not tell you. If I tell you what it is, there will be shouting from all sides and it will serve no useful purpose. I can give at least notice to the Minister. He has to answer. At least some Minister has to answer. If you don't want it, I will allow you immediately after the papers are laid on the Table. You please think about it I don't want to tell the subject of it at all.

(Interruptions)

MR. SPEAKER: Please sit down. Now, papers to be laid on the Table.

12.35 hrs.

PAPERS LAID ON THE TABLE

Review and Annual Report on the Cotton Corporation of India, Ltd., Bombay, 1975-76, Review and Annual Report on the Cashew Corporation of India Ltd., for 1975-76 and a statement.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPE.